

the remaining applications; and

(d) the efforts made by the Government for the early disposal of these applications which are lying pending for approval?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) During the last three years, a total number of 42 applications, as per details below, were received from Assam for setting up of Industries:

1989	-	21
1990	-	11
1991	-	6
1992	-	4
(upto 30.4.92)		
		42

(b) Of these, 14 have been approved, 16 have been rejected and 6 have been otherwise disposed of.

(c) and (d). There are specified time limits for the disposal of application for grant of industrial approvals. Efforts are made to ensure that the applications are disposed of within this time frame after consultation with technical authorities.

Industries in Eastern Ghats

9214. SHRI M.V.V.S. MURTHY: Will the Minister of PRIME MINISTER be pleased to state:

(a) the details of the available natural resources in the Eastern Ghats;

(b) whether the Government propose to develop any industry basing on available

natural resources in Eastern Ghats;

(c) whether the Government have issued any licences to any private/M.N.C. to establish industries in the North coastal districts of Andhra Pradesh during 1991-92, if so, the details thereof; and

(d) whether any applications are pending with the Government in this regard; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). The Eastern Ghats are rich in natural resources like minerals and forests.

The industrial development of a particular area based on locally available resources is the primary responsibility of the State Government. It is for the State Government to take promotional measures such as investment in infrastructural facilities etc. to attract the location of industries in the State.

(c) and (d). Nine letters of intent and one industrial licence have been granted during 1st January, 1991 to 31st March, 1992 to private parties for setting up industries in Srikakulam, Vishakhapatnam and Vijayanagaram districts of North Coastal area of Andhra Pradesh. Details of all letters of intent and industrial licences such as name and address of the undertaking, location, item(s) on manufacture and annual capacity etc. are published by the Indian investment centre in their 'Monthly Newsletter'. Copies of this publication are being sent to Parliament Library regularly.

19. applications for grant letters of intent for setting up industries in the above North-Coastal Districts of Andhra Pradesh were pending consideration as on 30.4.1992.